

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 12672 of 2018

(Arising out of OIA-MUN-CUSTM-000-APP-115-18-19 dated 06/07/2018 passed by Commissioner of CUSTOMS-AHMEDABAD)

M/s. Fortune Steels

4, Umakant Pandit Udyog Nagar, Mavdi Plot,
Rajkot, Gujarat

.....Appellant

VERSUS

C.C., Mundra

Office Of The Principle Commissionerate Of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. R. B. Bhaskar, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 14.02.2020

DATE OF DECISION: 14.02.2020

The appeal is disposed of. For order, see order of date in Customs Appeal No. 12671 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Mehul